

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
(SOUTHERN ZONAL BENCH) AT CHENNAI  
Application No. 237 of 2017**

Manakunnam Village Padashékara  
Samarakshana Samithy

Petitioner

VS

Thripunithura Municipality & others

Respondents

**AFFIDAVIT FILED BY THE 4<sup>th</sup> RESPONDENT IN COMPLIANCE WITH  
THE ORDER OF THE HON'BLE NATIONAL GREEN TRIBUNAL**

**DATED 4-10-2021**

I Binu Varghese, age 54 Years, D/o K.J Varghese residing at Cheeramellil House, Mulanthuruthyp.O, 682314, Kerala and having office at Mulanthuruthy Grama Panchayat do hereby solemnly affirm and state as follows:-

1. I am the Secretary in Charge of the 4<sup>th</sup> Respondent, Mulanthuruthy Grama Panchayat. I know the facts of the case as borne out from the records and I am authorized and competent to swear this counter affidavit on behalf of the 4<sup>th</sup> Respondent.
2. This Hon'ble Tribunal vide Order dated 4-10-2021 had directed the concerned local bodies to file their independent status report regarding the progress of implementation of the recommendations made by the joint committee on or before 11-11-2021.
3. It is submitted that the Panchayat has attained significant progress in implementing the recommendations of the Joint Committee regarding processing of solid waste. The Haritha Karma Sena is collecting non-biodegradable waste from houses and institutions in the Panchayat in regular intervals. The collected waste is stored in the MCF facility of



B-1/1h  
SECRETARY  
Mulanthuruthy Grama Panchayat

the Panchayat and is later transferred to the accredited agency with which an agreement is executed.

4. The awareness classes have been conducted for representatives of traders/industries, residents associations, Kudumbasree officials to ensure participation of all families and institutions in the non-biodegradable waste project and to ensure maximum reduction in the usage of prohibited plastic products. Moreover, notices have been distributed in all households and establishments regarding this. The work is progressing with the target of complete waste processing by end of March, 2022.

5. During the survey, the Survey Department found 3 encroachments on the banks of Konothupuzha. As per the sketch supplied notice have been issued for eviction. The main issue that is remaining is the rehabilitation of the said 3 families as they have no other house or property.

All the facts stated above are true.

Dated this the 3<sup>rd</sup> day of, November, 2021



Deponent  
SECRETARY

Mulanthuruthy Grama Panchayat

Solemnly affirmed and signed before me by the deponent who is personally known to me on this the 3<sup>rd</sup> day of November, 2021 at my office at



JOSE KURIAKOSE K.  
Advocate & Notary Public

Reg. No. 7554

Karihakottil, Mulanthuruthy P. O.

Ernakulam - 682 314

Ph: 0484-2741461, 9447603941

Advocate

Book No..... 01  
Page No..... 45  
Sl. No..... 499.

03/11/2021